

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 17th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA-364 of 2013 in
Appeal No. 265 of 2013 &
IA-357 of 2013**

**BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

**IA-365 of 2013 in
Appeal No. 266 of 2013 &
IA-358 of 2013**

**BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Mr. Arijit Maitra
Mr. Aditya Panda
Counsel for the Respondent (s): Mr. Pradeep Misra for R.1**

ORDER

We have heard the learned counsel for the parties.

Mr. Pradeep Misra, the learned counsel for the Commission is directed to file an affidavit giving more particulars with reference to the questions raised by the learned Senior counsel for the Appellant on or before 05.02.2014 after serving copy on the other side.

Post the I.A. Nos. 364 & 365 of 2013 for further hearing on
05.02.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs